

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Review Petition No.10 of 2016 in Appeal No. 185 of 2013

Dated: 05th July, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

Bhaskar Shrachi Alloys Ltd.

... Appellant(s)/R.Petitioner

Versus

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Usman Khan for Review Petitioner

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

Post the matter for hearing on **18th July, 2016.**

Court Master